THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) to (c) Four police personnel of Anand Vihar Police Station were alleged to have *prima facie* failed to report the recovery of Rs. 24,80,000/- from two persons during checking of buses by the local police on 14th June, 2003. All the four delinquent officials were placed under suspension and after a preliminary inquiry into the matter the regular departmental proceedings have been instituted against three of them found to be responsible for misappropriation. The misappropriated money has also been recovered from them.

'HAFTA WASOOLI' by Delhi Police

1827. SHRI ABU ASIM AZMI: SHRI AMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that footpath market opposite Red Fort is an evergreen area for the officials of Delhi Police and traffic constables on duty who collect a large amount from the vendors as 'Hafta Wasooli':
- (b) whether it is also a fact that such collection is shared by the high officials of Delhi Police; and
 - (c) if so, Government's reaction in this regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) There have been isolated incidents in which the individual police personnel are alleged to have extorred money from the vendors in the area. The action as per law is taken against the delinquent officials.

- (b) No such instance has come to the notice of the Government.
- (c) Does not arise.

ISI Agents in Districts of Rajasthan

1828. DR. ABRAR AHMED: SHRIMATI AMBIKA SONI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been infiltration of ISI agents on the Indo-Pak border in Rajasthan recently;

- (b) if so, the number of persons arrested in 2002-03 especially in Jaisalmer and Barmer sector; and
 - (c) the steps taken to stop infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND): (a) Yes, Sir. Infiltration by agents of Pakistan Field Intelligence unit/ISI has been reported recently on the Indo-Pak Border in Rajasthan;

- (b) The details of apprehension on the Indo-Pak Border in the Jaisalmer and Barmer Sectors are annexed as Statement. (See below).
- (c) Government has adopted a well-cordinated and multi-pronged approach for preventing Pakistani intruders entering into the country, which include fencing of the International Border, gearing up the intelligence machinery, close interaction between different agencies of Centre and the State Government, modernization and upgradation of Police and Security Forces with advanced sophisticated weapons and communication system, etc.

Statement

The details of apprehensions on Indo-Pak border in Jaisalmer and

Barmer Sectors

SECTOR	2002	2003
Jaisalmer	07	01
Barmer	17	05
Total	24	06

Powers to arrest and deport illegal Bangladeshi immigrants

- 1829. SHRI K.B. KRISHNA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) whether the Government of Maharashtra has asked the Centre to